NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP(CAA) No. 4/NCLT/AHM/2018 CA(CAA) No. 102/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.01.2018

Name of the Company:

Zylog Plastalloys Pvt. Ltd.

Zylog Composites Pvt. Ltd.

Pehnav E-retail Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

i.b. VAIBHAUI K. PARIKH JAdvocate Penitioners

ORDER

Learned Advocate Mr. Kavankumar Mankad with Learned Advocate Ms. Vaibhavi Parikh present for Petitioners.

At request of petitioner counsel.

List the matter on 19.01.2018.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 11th day of January, 2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL